

(11)

In The Central Administrative Tribunal
Jaipur Bench, Jaipur

OA./TA/MP. No..... 199

Vimal Singh UNION OF INDIA & ORS .

Versus.....

Date of Order	Orders
19.1.2000	<p>OA 280 /97</p> <p>Shri P.V.Calla, counsel for the applicant.</p> <p>Shri U.D.Sharma, counsel for the respondents.</p> <p>The learned counsel for the respondents filed additional reply to the OA and submits that the impugned order dated 8.7.97, against which this OA was filed, has been cancelled vide order dated 3.11.99 issued by the respondents. In view of the submissions and the order passed on 3.11.99, this OA is disposed of as having become infructuous.</p> <p><i>Received at P.V. Calla 21/11/2000 for P.V. Calla</i></p> <p><i>Recd City by 21/11/2000</i></p> <p><i>10/12/00</i></p> <p><i>Arsh</i></p> <p>(N.P.NAWANI) MEMBER (A)</p> <p><i>Arsh</i></p> <p>(S.K.AGARWAL) MEMBER (J)</p>